

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.130**

IA-1622/2021 IA-1626/2021 IA-1637/2021 IA-1675/2021 IA-1772/2021  
In  
IB-236(ND)/2020

**IN THE MATTER OF:**

LIC Housing Finance Limited

**Vs.**

K V Developers Private Limited

...FINANCIAL CREDITOR

.....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 08.07.2021**

**CORAM:**

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.08.2021.

  
(Madhu Narula)  
Court Officer